

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1817**

**TO BE ANSWERED ON THE 04TH AUGUST, 2021/ 13 SRAVANA, 1943 (SAKA)
TENDER PROCESS OF DWELLING UNITS BY CHB**

1817. SHRI K. VANLALVENA:

Will the Minister of Home Affairs be pleased to refer to answer to Unstarred Question 1335 given in the Rajya Sabha on 7th March, 2021 and state:

- (a) the details of e-tendering process of residential Dwelling Units (DUs) started by Chandigarh Housing Board (CHB) during last six months including outcome of each DU;**
- (b) the reasons for opening the offer of e-bids to Non-Resident Indians (NRIs) and Overseas Citizens of India (OCIs);**
- (c) the reasons for opening the e-bids after fourteen hours of their closing time; and**
- (d) the reasons for not reflecting year of construction and drawing of the DUs on sale in e-tendering process?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): Chandigarh Administration has informed that the sale of vacant residential dwelling units is being done through the e-tendering process on/via National Informatics Centre (NIC) platform which allows for the bids to be submitted till 18:00 hrs on the previous day. The terms & conditions alongwith the eligibility criteria, the date and time of the submission of the bids and the outcome of each dwelling unit, during last six months, is available on the website of the Chandigarh Housing Board

www.chbonline.in

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The prospective bidders have the option of visiting and inspecting the units before participating in the bidding process. Further, Help Desk has also been set up for addressing any questions or queries including questions about layout and year of construction of any particular unit etc.
